

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO: 4746**  
TO BE ANSWERED ON 20.03.2026

**AWCs IN UTTAR PRADESH**

4746. SHRI DEVESH SHAKYA

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of sanctioned and operational Anganwadi Centres (AWCs) in the Etah and Kasganj districts of Uttar Pradesh and the number of them which are fully functional at present;
- (b) the details of AWCs in Etah and Kasganj districts operating in departmental buildings, Panchayat/School buildings, and rented premises;
- (c) whether any Development Block within these two districts has been identified as an Aspirational Block, if so, the details of special provisions, additional resources or infrastructure development works sanctioned for strengthening Anganwadi services in such blocks; and
- (d) whether any specific Action Plan has been implemented by the Government for the construction of new Anganwadi buildings, improvement in the quality of nutrition services and strengthening of Digital Growth Monitoring in the districts of Etah and Kasganj?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

- (a) The district wise number of Anganwadi Centres (AWCs) functioning in the State of Uttar Pradesh under Mission Saksham Anganwadi & Poshan 2.0 are available at the link: <https://www.poshantracker.in/statistics>.
- (b) The details of AWCs in Etah and Kasganj districts operating in owned buildings, Panchayat/School buildings/Community buildings, and rented premises are placed at Annexure.
- (c) and (d) Under Mission Saksham Anganwadi and Poshan 2.0, various steps have been undertaken to improve the infrastructure facilities at Anganwadi Centres (AWCs). During 15th Finance Commission cycle, 50,000 Anganwadi Centres are being constructed @10000 AWCs

per year in convergence with MGNREGS wherein Rs.8.00 Lakh is provided under MGNREGS, Rs.2.00 Lakh under 15th Finance Commission (FC) (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC shared between Centre and States and UTs in the prescribed cost sharing ratio.

Further, States and UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as Member of Parliament Local Area Development Scheme (MPLADS), Rural Infrastructure Development Fund (RIDF), Finance Commission Grants to Panchayati Raj Institutions, Multi- Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

Various other initiatives have been undertaken for construction of AWCs under PM JANMAN and Dharti Abha Janjatiye Gram Utkarsh Abhiyan for the targeted development of Tribal population and VVP (Vibrant Village Programme) - Phase I, focusing on Northern border areas.

Also, in order to improve the infrastructure facilities at AWCs various steps have been undertaken by the Ministry that, inter alia, include increasing the funding for drinking water facilities and toilets at Anganwadi Centres from Rs.10,000/- to Rs.17,000/- and Rs.12,000/- to Rs.36,000/- respectively.

Under Mission Poshan 2.0, two lakh AWCs located in Government buildings @40,000 AWCs per year are strengthened as Saksham Anganwadis for delivery of improved nutrition and for Early Childhood Care and Education in the 15th Finance Commission cycle. Saksham Anganwadis are provided with better infrastructure than the conventional Anganwadi centres with LED screens, water filtration system, Poshan Vatika, Early Childhood Care and Education (ECCE) material and Building as Learning Aid (BALA) paintings. As on 28.02.2026, a total of 2 lakh AWCs have been approved for upgradation as Saksham Anganwadis across the country including 145 AWCs for the district of Etah and 9 AWCs for the district of Kasganj.

In convergence with Department of School Education and Literacy, Ministry of Education Guidelines for Co-locating AWCs within Government Primary Schools have been jointly launched on 3rd September, 2025 to strengthen ECCE and Foundational Literacy and Numeracy (FLN) services. In places where physical co-location is not possible, AWCs are to be mapped with the nearest primary school.

Under Mission Saksham Anganwadi and Poshan 2.0, AWCs have been technologically empowered with the provision of smartphones and growth monitoring devices for efficient monitoring and delivery of services.

Poshan Tracker application was rolled out as an important governance tool which facilitates monitoring and tracking of all AWCs, AWWs and beneficiaries on defined indicators. Technology under Poshan Tracker is being leveraged for dynamic identification of stunting, wasting, underweight prevalence among children. It has facilitated near real time data collection for Anganwadi Services such as, opening of AWCs, daily attendance of children, ECCE activities, Growth Monitoring of children, Provision of Hot Cooked Meal (HCM)/Take Home Ration (THR-not raw ration), Growth Measurement etc. The application also offers counselling videos on key behaviors and services which help disseminate messages on birth preparedness, delivery of child, post-natal care, breastfeeding and complementary feeding. Regular field level trainings/workshops are conducted directly for AWWs regarding use of the Poshan Tracker Application. Poshan Tracker also features self-learning videos for AWWs, enabling continuous capacity building and on-the-job learning through digital modules.

For last mile tracking of Service Delivery, Ministry of Women and Child Development (MWCD) has developed Facial Recognition System (FRS) in Poshan Tracker Application for distribution of Take-Home Ration to ensure that benefit is given only to the intended beneficiary registered in Poshan Tracker.

The Nominee Module has been introduced in Poshan Tracker to ensure uninterrupted delivery of Take-Home Ration (THR) to Pregnant Women, Lactating Mothers, and Adolescent Girls under Saksham Anganwadi and Mission Poshan 2.0. If due to any reason, the registered beneficiary (Pregnant Women, Lactating Mother and Adolescent girl) is unable to visit the Anganwadi Centre to receive their THR through FRS, she can nominate a nominee on her behalf to receive her THR. Nominee has to undergo e-KYC only ONCE. But face matching will be done every time for receiving THR on behalf of the beneficiary. Even after addition of the nominee, beneficiary can still receive the THR at the Anganwadi Center if the nominee has not received it already.

Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. The implementation of the scheme falls under the ambit of State Governments and UTs administrations.

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**Annexure**

**STATEMENT REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 4746 TO BE ANSWERED ON 20.03.2026 REGARDING “AWCS IN UTTAR PRADESH”**

The details of AWCs in Etah and Kasganj districts of Uttar Pradesh operating in owned buildings, Panchayat/ School buildings/Community buildings, and rented premises

District	Owned	Co-located with school	Panchayat	Community building	Any other govt owned building	Rented
Etah	416	1129	20	246	44	9
Kasganj	288	1648	50	148	184	126

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